

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.5450/2020
(S.W.P. No.1938/2014)

Monday, this the 3rd day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Bashir Hussain Mir (Age 56 years)
s/o Ahmad Ali Mir
r/o Khanda Tehsil Chadoora
District Budgam

(Mr. T H Khawaja, Advocate)

..Applicant

VERSUS

1. State of J&K through
Commissioner-cum-Secretary to Govt.
Department of Rural Development & Panchayat Raj
Civil Secretariat, Srinagar/Jammu
2. Secretary General Administrative Department
Civil Secretariat, Srinagar/Jammu
3. Director Rural Development Department
Kashmir/Srinagar

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. T H Khawaja, learned counsel for applicant submits that the T.A. has become infructuous. It is accordingly dismissed. There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 3, 2021
/sunil/jyoti/sd/